

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**RP NO. 09 OF 2018 IN**  
**APPEAL NO. 268 OF 2015 &**  
**IA NO. 1422 OF 2018**

Dated : **14<sup>th</sup> December, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Surat Municipal Corporation**

**.... Petitioner (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganeshan

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua for R-1

Ms. Deepa Dhawan  
Mr. Hardik Luthra  
Mr. Alok Shukla  
Mr. Chetan Bondila for R-2

**ORDER**

**Reserved for Order.**

**(S.D. Dubey)**  
**Technical Member**

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**(Justice N. K. Patil)**  
**Judicial Member**